

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 97 of 2025

In

Original Application No. 603 of 2023

ADESH KUMAR YADAV

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS

...RESPONDENT(S)

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3.	<u>ANNEXURE-2</u> copy of Letter No. SWHD/NIH/2024-25/CS-302 dated 15.07.2025 , received from National Institute of Hydrology (NIH), Roorkee , indicating the unavoidable delay and	12

	confirming that the draft report will be supplied on or before 08.08.2025.	
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THROUGH



Date: 23.07.2025

Place: New Delhi

PRIYANKA SWAMI
ADVOCATE
COUNSEL FOR STATE, UTTAR PRADESH
F-13, JANGPURA, NEW DELHI 110014
E-mail: advpriyankaswami@gmail.com

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**COMPLAINCE REPORT ON BEHALF OF THE FLOOD DIVISION
MORADABAD, IRRIGATION & WATER RESOURCES DEPARTMENT,
MORADABAD ALONG WITH SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That the Hon'ble National Green Tribunal has passed an Order dated 15.07.2025 in the above captioned matter The Executive part of the order is as follows-

6. Learned Counsel appearing for the Irrigation Department, State of UP submits that the Irrigation Department, Flood Control Division, Moradabad is tendering apology for not filing the quarterly report within time. She submits that the fresh report will be filed within one week disclosing the progress which has been made till now. She has also submitted that the NIH will give the draft report by 08.08.2025 which will be verified by the Flood Division of the Irrigation Department of Moradabad within 30 days and the flood plain will be demarcated by the end of October 2025. She has made this statement on the basis of the instructions

*received from Mr. Naveen Kumar, AE, Flood Control Department,
State of UP present in the Court.*

2. That after obtaining all requisite base-line data for demarcation of the Flood-Plain Zone (FPZ) of the Ramganga River from the Director, Survey of India, Lucknow; ISO Irrigation & Water Resources Department, Uttar Pradesh; the Central Water Commission; and other allied institutions, this Division transmitted the same to the **National Institute of Hydrology (NIH), Roorkee (Haridwar)**.
3. That NIH, **vide e-mail dated 18 June 2025**, intimated that the draft FPZ demarcation report would be furnished in the *first week of July 2025*; a print-out of the said e-mail is annexed hereto and marked **ANNEXURE - 1**.
4. That NIH's subsequent **Letter No. SWHD/NIH/2024-25/CS-302 dated 15 July 2025** (received the same day) records an unavoidable delay and confirms that the draft report will now be supplied **on or before 08 August 2025**. A true copy of the letter is annexed hereto and marked **ANNEXURE - 2**.
5. That upon receipt of the draft report, this Division shall immediately commence ground-truth verification and thereafter proceed through the following clearly defined stages for the *Moradabad urban stretch* of approximately **15 km**:
 - **Ground-truth verification – 9 august- 7 September ;**
 - **Final report by NIH after verification 01 month – 8 September – 7 October 2025;**

- **Statutory notification** under the applicable Flood-Plain Zoning Rules – **01 month (8 October-6 November)**; and
- **Preparation of project estimates, grant of technical & financial sanction, tender process and execution of physical demarcation works – 03 months(7 November- 4 February 2026).**

The total time required for the Moradabad urban stretch thus aggregates to **06 months** from the date of receipt of the NIH draft.

6. That the corresponding schedule for the *entire length of the Ramganga River*—measuring approximately **526 km**—is as under:

- **Ground-truth verification – 02 months (9 August – 7 October 2025)**;
- **Final report by NIH – 01 month (8 October- 6 November 2025)**;
- **Statutory notification – 01 month(7 November-6 December2025)**;
and
- **Project preparation, sanction, tendering and execution – 06 months (7 December-4 June 2025).**

The total time required for the full-length demarcation consequently comes to **10 months** from the date the NIH draft is received.

7. That accordingly, **the FPZ demarcation of the Moradabad urban stretch will be completed within about six months, and the demarcation of the entire 526.00-km length of the Ramganga River within about ten months, calculated from the date on which the NIH draft report is delivered to this Division.**

8. That the above schedule has been framed strictly on the basis of the communications and data presently on record and reflects the realistic time-lines necessary for each statutory and technical stage of the demarcation process.

THROUGH



Date: 23.07.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

COUNSEL FOR STATE, UTTAR PRADESH

F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com

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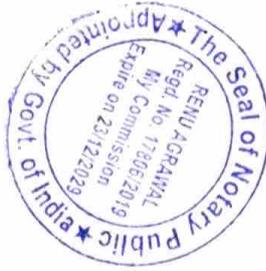
...RESPONDENT(S)

AFFIDAVIT

I, NAVEEN KUMAR, aged about 31 years s/o Sh. Suresh Kumar is presently posted as Assistant Engineer, Flood Division Moradabad, UP. Do solemnly affirm as under: **Presently at New Delhi**

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying report has been drafted by our counsel upon official record.
3. That the contents of the accompanying report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.





[Handwritten Signature]

DEPONENT

VERIFICATION

Verified on solemn affirmation at New Delhi on this 23 JUL 2025 day of 2025,
 that the contents of the foregoing affidavit are true and correct to the best of my
 knowledge and no part of it is false and nothing material has been concealed
 therefrom.

[Handwritten Signature]
 I identified the deponent who
 has signed in my presence

ATTESTED
[Handwritten Signature]
NOTARY PUBLIC
(INDIA)

23 JUL 2025

[Handwritten Signature]

DEPONENT

कार्यालय अधिशासी अभियन्ता, बाढ़ खण्ड मुरादाबाद।

दिनांक:- 21/07/2025

पत्रांक:- 1641/बाखमु/मा0 एन0जी0टी0
सेवा में,श्रीमति प्रियंका स्वामी जी,
स्थाई अधिवक्ता उत्तर प्रदेश राज्य,
मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या:-603/2023, आदेश कुमार यादव बनाम स्टेट ऑफ यू0 पी0 में पारित आदेश दिनांक:-12.04.2024 एवं M.A. No. 97/2025 In Original Application No. 603/2023 आदेश कुमार यादव बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक:-15.07.2025 की अनुपालना के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक जल संसाधन नदी विकास और गंगा संरक्षण मंत्रालय की अधिसूचना, नई दिल्ली-7 अक्टूबर, 2016 के अनुसार गंगा एवं उसकी सहायक नदियों के फलड प्लेन जोन निर्धारण एवं सीमांकन किये जाने हेतु मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या:-603/2023, आदेश कुमार यादव बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक:-30.11.2023 के परिपेक्ष्य में जिलाधिकारी, मुरादाबाद के कार्यालय पत्रांक:-1778/एन-13/603/2023, दिनांक:-19.12.2023 के माध्यम से गठित समिति द्वारा ग्राम खरगपुर बाजे, तहसील व जिला मुरादाबाद स्थित निर्माणाधीन एच0पी0सी0एल0 गैस प्लांट का दिनांक:-29.12.2023 को संयुक्त निरीक्षण किया गया एवं गठित समिति की संयुक्त स्थलीय निरीक्षण आख्या मा0 एन0जी0टी0 में दाखिल किये जाने हेतु इस कार्यालय के पत्रांक:-110/बाखमु/मा0 एन0जी0टी0, दिनांक:-16.01.2024 द्वारा अपर जिलाधिकारी (वि0/रा0) मुरादाबाद को प्रेषित कर दी गई थी। मा0 एन0जी0टी0 द्वारा दिनांक:-05.02.2024 को आदेश पारित किये गये, जिसका सुसंगत अंश निम्नवत् है-

6. In the meanwhile, District Magistrate, Moradabad is also directed to get the demarcation of the flood plain zone of the river in question done in accordance with the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and file the report before the Tribunal at least one week before the next date of hearing by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of image PDF.

उक्त आदेशों के परिपेक्ष्य में अनुपालन आख्या जो दिनांक:-12.04.2024 से एक सप्ताह पूर्व जिलाधिकारी महोदय, मुरादाबाद के माध्यम से मा0 एन0जी0टी0 को उपलब्ध करा दी गयी थी। मा0 एन0जी0टी0 द्वारा दिनांक:-12.04.2024 को प्रकरण निस्तारित कर प्रत्येक त्रैमास में रामगंगा एवं सहायक नदियों के फलड प्लेन जोन का सीमांकन कराकर त्रैमासिक प्रगति रिपोर्ट मा0 एन0जी0टी0 को उपलब्ध कराये जाने के आदेश पारित किये गये। मा0 अधिकरण द्वारा पारित आदेश दिनांक:-12.04.2024 का सुसंगत अंश निम्नवत् है-

6. Hence, we dispose of the original application, directing the authorities to expedite the process of demarcation of flood plain zone in question and submit quarterly report before the Registrar General of the Tribunal disclosing the progress till the flood plain zone is demarcated and to take action against the respondent/project proponent, if required, after demarcation of the flood plain zone, and submit final action taken report thereafter. If found necessary, the matter will be listed before the Bench for consideration.

पुनः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा M.A. No. 97/2025 In Original Application No. 603/2023 आदेश कुमार यादव बनाम स्टेट ऑफ यू0पी0 में दिनांक:-15.07.2025 को सुनवाई के दौरान आदेश पारित किये गये हैं। जिसका सुसंगत अंश निम्नवत् है-

6. Learned Counsel appearing for the Irrigation Department, State of UP submits that the Irrigation Department, Flood Control Division, Moradabad is tendering apology for not filing the quarterly report within time. She submits that the fresh report will be filed within one week disclosing the progress which has been made till now. She has also submitted that the NIH will give the draft report by 08.08.2025 which will be verified by the Flood Division of the Irrigation Department of Moradabad within 30 days and the flood plain will be demarcated by the end of October 2025. She has made this statement on the basis of the instructions received from Mr. Naveen Kumar, AE, Flood Control Department, State of UP present in the Court.

अतः मा0 एन0जी0टी0 द्वारा उपरोक्त आदेशों के परिपेक्ष्य में अनुपालन आख्या/त्रैमासिक प्रगति रिपोर्ट संलग्न कर आपको इस अनुरोध के साथ प्रेषित है कि कृपया नियमानुसार ई-फाइलिंग के माध्यम से प्रगति रिपोर्ट मा0 एन0जी0टी0 में दाखिल कराने की कृपा करें संलग्नक:-उपरोक्तानुसार।

(राजेश कुमार गंगवार)
अधिशासी अभियन्ता
बाढ़ खण्ड, मुरादाबाद

पत्रांक:- /बाखमु/मा0 एन0जी0टी0, तंदिनांक:- /2025

प्रतिलिपि निम्नलिखित की सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. मुख्य अभियन्ता (पूर्वी गंगा), सिंचाई एवं जलसंसाधन विभाग, उ0प्र0 मुरादाबाद।
2. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, मुरादाबाद।
3. सहायक अभियन्ता (सम्बद्ध)/सह पैरोकार, मा0 एन0जी0टी0, बाढ़ खण्ड, मुरादाबाद को इस निर्देश के साथ प्रेषित है कि खण्डीय मा0 एन0जी0टी0 सहायक के साथ अभिलेखों सहित स्थाई अधिवक्ता, उ0प्र0 राज्य, मा0 एन0जी0टी0, नई दिल्ली से व्यक्तिगत सम्पर्क स्थापित कर समयान्तर्गत विषयक प्रकरण में नियमानुसार कार्यवाही सम्पन्न कराये।

(राजेश कुमार गंगवार)
अधिशासी अभियन्ता
बाढ़ खण्ड, मुरादाबाद

क्रमांक	वाद संख्या	आदेश दिनांक	आपरेटिव अंश	क्रियान्वयन/प्रगति रिपोर्ट	अभ्युक्ति
1	ओ०ए० सं० संख्या-603/2023, आदेश कुमार यादव बनाम स्टेट ऑफ यू०पी० व अन्य।	12.04.2024	6. Hence, we dispose of the original application, directing the authorities to expedite the process of demarcation of flood plane zone in question and submit quarterly report before the Registrar General of the Tribunal disclosing the progress till the flood plain zone is demarcated and to take action against the respondent/project proponent, if required, after demarcation of the flood plain zone, and submit final action taken report thereafter. If found necessary, the matter will be listed before the Bench for consideration.	रामगंगा नदी के फ्लड प्लेन जोन के सीमांकन कार्य हेतु वांछित डाटा निदेशक, भारतीय सर्वेक्षण विभाग लखनऊ, आई०एच०एच०सी० सिंचाई एवं जल संसाधन विभाग उत्तर प्रदेश, सी०डब्ल्यू०सी० एवं अन्य संस्थाओं से इस खण्ड को प्राप्त होने के उपरान्त वांछित डाटा राष्ट्रीय जलविज्ञान संस्थान, रुड़की (हरिद्वार) को उपलब्ध कराया जा चुका है। दिनांक:-18.06.2025 को राष्ट्रीय जलविज्ञान संस्थान, रुड़की (हरिद्वार) द्वारा ई-मेल के माध्यम से अग्रात कराया गया था कि प्रकृत सम्बन्ध में Draft रिपोर्ट जुलाई, 2025 के प्रथम सप्ताह में इस कार्यालय को प्रेषित कर दी जायेगी, (संलग्न-01) परन्तु पुनः दिनांक:-15.07.2025 को राष्ट्रीय जलविज्ञान संस्थान, रुड़की (हरिद्वार) द्वारा रामगंगा नदी के FPZ के Demarcation कार्य में हो रहे विलम्ब एवं वर्तमान प्रगति से सम्बन्धित पत्र सं०-SWHD/NIH/2024-25/CS-302, Date-July 15, 2025 इस कार्यालय को उपलब्ध कराते हुए अग्रात कराया है कि Draft रिपोर्ट दिनांक:-08.08.2025 तक प्रेषित की जायेगी। (संलग्न-02) A- सुरादाबाद जनपद के शहरी क्षेत्र (लगभग 15 किमी०) में FPZ के Demarcation में लगने वाले सम्भावित समय का विवरण निम्नानुसार है- 1. Ground truth verification- 01 Month. (9 August- 7 September 2025) 2. Final Report- 01 Month by N.I.H Roorkee after completion of ground truth verification. (8 September-7 October 2025) 3. Notification- 01 Month. (8 October- 6 November 2025) 4. Preparation of project, technical & financial sanction of project, Tender Process and time for completion of work- 03 Month. (7 November- 4 February 2026) Total- 06 Month. B- रामगंगा नदी की पूर्ण लम्बाई (लगभग 526 किमी०) के FPZ के Demarcation में लगने वाले सम्भावित समय का विवरण निम्नानुसार है- 1. Ground truth verification- 02 Month. (9 August- 7 October 2025) 2. Final Report- 01 Month by N.I.H Roorkee after completion of ground truth verification. (8 October- 6 November 2025) 3. Notification- 01 Month. (7 November- 6 December 2025) 4. Preparation of project, technical & financial sanction of project, Tender Process and time for completion of work- 06 Month. (7 December 2025- 4 June 2026) Total- 10 Month. अतः उपरोक्तानुसार रामगंगा नदी के सुरादाबाद शहरी क्षेत्र (लगभग 15 किमी०) के FPZ के Demarcation का कार्य N.I.H से Draft रिपोर्ट प्राप्त होने उपरान्त लगभग 06 माह एवं पूर्ण लम्बाई (लगभग 526 किमी०) के FPZ के Demarcation का कार्य लगभग 10 माह में पूर्ण हो पायेगा।	दिनांक:- 04.11.2025 को सूचीबद्ध है।
2	M.A. No. 97/2025 In Original Application No. 603/2023, आदेश कुमार यादव बनाम स्टेट ऑफ यू०पी० व अन्य।	15.07.2025	6. Learned Counsel appearing for the Irrigation Department, State of UP submits that the Irrigation Department, Flood Control Division, Moradabad is tendering apology for not filing the quarterly report within time. She submits that the fresh report will be filed within one week disclosing the progress which has been made till now. She has also submitted that the NIH will give the draft report by 08.08.2025 which will be verified by the Flood Division of the Irrigation Department of Moradabad within 30 days and the flood plain will be demarcated by the end of October 2025. She has made this statement on the basis of the instructions received from Mr. Naveen Kumar, AE, Flood Control Department, State of UP present in the Court.		


NAVEEN KUMAR
 ASSISTANT ENGINEER
 FLOOD DIV MORADABAD
 RAJESH KUMAR GANGWAR
 EXECUTIVE ENGINEER
 FLOOD DIV MORADABAD
 FLOOD DIVISION MORADABAD

Search mail

28 of 4,868



Compose



regarding MOA Gagan river Inbox x

833

Inbox

Snoozed

Sent

19

Drafts

More

Apr 26, 2025, 11:10 AM

FD MBD

Respected sir, please find the draft regarding MOA of Gagan River.



FD MBD

Respected sir, Flood Plain Zone demarcation of Ramganga is being carried out by you, the date of completion of the project was 28 March 2025. Its been almost 3

Jun 16, 2025, 1:32 PM



Jagadish Patra
to me
Sir,

Jun 18, 2025, 8:26 AM

We respect the time line and urgency of this study. However, incorporation of recent contour data requires another model simulation which is taking time. Moreover, few study team members are out of station. It is planned to have an online presentation of results on next week Preferably on 26th June. Then we will submit the report by first week of July.

With best regards,
Jagadish

Jagadish Prasad Patra
Scientist 'E'
Surface Water Hydrology Division
National Institute of Hydrology, Roorkee
Roorkee -247687
Uttarakhand, India
Tel: +91-1332-249312
Fax: +91-1332-272123, 273976

प्राचीन प्रसाद पात्रा
वैज्ञानिक 'E'
सतही जल जलविज्ञान प्रभाग
राष्ट्रीय जल विज्ञान संस्थान, रुड़की
रुड़की-247687, उत्तराखण्ड, भारत

ANNEXURE-1

Upgrade

ANNEXURE-2



राष्ट्रीय जलविज्ञान संस्थान

(जल शक्ति मंत्रालय, जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग,
के अधीन भारत सरकार की समिति)
जलविज्ञान भवन, रूड़की-247 667 (उत्तराखण्ड) भारत
National Institute of Hydrology
(A Government of India Society under Ministry of Jal Shakti,
Department of Water Resources, R.D. & G.R.
Jaivigyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA
(An ISO 9001 : 2015 Certified Organization)



Phone : +91-1332-272108, 272106
Web : www.nihroorkee.gov.in

No. SWHD/NIH/2024-25/CS-302

Date: July 15, 2025

Executive Engineer

Flood Division, Moradabad

Irrigation and Water Resources Department, Govt. of UP

Sub: Flood Plain Zone Delineation of River Ramganga from District Bijnor to Kannauj.

Sir,

This is to inform you that it was planned to submit the report by March 2025 initially. However, some data particularly 1 m contour data from Survey of India was not provided in due time. Moreover, after Superannuation of Head, Surface Water Hydrology Division, there was also delay in assigning adequate resources from NIH for the flood plain zoning studies. Due to these reasons there was a delay in submitting the report.

The hydraulic modelling exercise for flood plain zoning for Ram Ganga River has been completed. The results are being reviewed internally. The KML file for delineated plain boundaries is enclosed here for your suggestions. After incorporating your suggestions, if any the draft report along with coordinates of delineated flood plain zone at 200 m interval will be submitted by 8th August 2025.

With Regards,

Patra

(J. P Patra)
Scientist-E & PI
Surface Water Hydrology Division